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Shri V. P. Nayar: I want to know from the hon. Minister when we can expect planes bigger than the Dakota will be landing at Trivandrum and when we shall have landings at night.

Shri Humayun Kabir: It is difficult to give any categorical assurance when larger planes will come to Trivandrum. At present we have only one scheduled service operating with a Dakota. We do not feel that traffic is such at this stage to justify the use of larger aircraft, nor there many non-scheduled operations in that area.

Shriati Ila Palchoudhuri: What are the other places, if any, similar aerodromes will be constructed and whether Calcutta is going to be considered, e.g., the Bengal Flying Club aerodrome?

Shri Humayun Kabir: I do think that question arises either of these two questions.

Shri Biren Roy: Question No. 318 is also regarding an aerodrome. That may also be answered.

Mr. Speaker: Yes.

## Airfield at Behala

\*318. Shri Biren Roy: Will the Minister of Transport and Communications be pleased to state:

- (a) the present position of the proposed airfield at Behala, South Calcutta:
- (b) the reasons for not starting the work of raising the low-lying areas of the acquired land before the monsoon sets in Bengal:
- (c) whether he is aware of the difficulties of the pilot-trainees of Bengal, as they cannot get even 2 to 3 hours of free flying time per day at the Air Force controlled airfield at Barrackpore, which is far away from Calcutta; and
- (d) whether Government propose to help the Flying Club to construct its own buildings at the new field at Behals, as the Club has suffered

thrice by having to shift from Dum Dum to Alipore and then from Alipore to Barrackpore and ultimately losing its place to the Indian Air Force?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) and (b). There has been no progress as the possession of the land acquired by the West Bengal Government for this purpose has not been handed over to the Civil Aviation Deptt.

- (c) Government are aware of these difficulties.
- (d) Government will consider the question at the appropriate time.

Shri Biren Roy: What is the difficulty in taking possession of the land when the acquisition arrangements have already been completed?

Shri Humayun Kabir: The difficulty is that the owners of the land have gone to the Calcutta High Court and a civil rule under article 226 of the Constitution has been issued, and therefore the land has not been taken possession of.

Shri Biren Roy: My information is that there are only four persons who have not gone to Court, but wanted alternative land to shift from that area and this has been pending with the State Government for the last six months.

With regard to part (d) of question, because of the loss of flying hours, the Bengal Flying Club has been brought down to the category "C". May I have an assurance from the hon. Minister that it will not be brought down further till it purchases the land required?

Shri Humayun Kabir: If memory serves me aright, it is only category "D" and not "C" on which the Flying Club is operating at the moment.

Shri Biren Roy: It is category "C". It was "D" before, but it is now "C". Shri Humayan Kabir: I am very ad to get that information.

## इम्बीर-बोहद रेलवे लाइन

\*१८६. की डामर: क्या रेलबे मंत्री १ दिसम्बर, १९५५ के धतारांकित प्रक्रम संख्या १८० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि धार और सरदारपुर के रास्ते इन्दौर से दोहद को मिलाने वाली बड़ी रेलबे लाइन के सर्वेक्षण के बारे में सरकार ने इस बीच क्या कोई निर्णय किया है ?

रेलवे उपमंत्री (भी शाहनवाज का ): सर्वे हो चुका है भीर जो रिपोर्ट मिली है उससे मालूम हुन्ना है कि इस तरह की कोई लाइन बनाने की जरूरत नहीं है।

श्री डामर : क्या मैं जान सकता हूं कि जब इस लाइन को बनाने की जरूरत नहीं थी तो इसका सर्वे कराने का क्या कारण था ?

श्री शःहनकाण लां: जी, सर्वे कराने का यही कारण होता है कि यह देला जाये कि इसके बनाने की जरूरत है या नहीं।

श्री रघुन श्र सिंह: क्या में जान सकता हूं कि इसके बनानं की जरूरत क्यों नहीं समझी गयी। नया यह कारण था कि इससे भ्रामदनी नहीं होगी इसलिये इसको नहीं बनाया गया ?

श्री शाहनवा क् सा : जो ट्रेफिक श्रीर इंजीनियरिंग सर्वे दुधा था उससे यह नतीजा निकला है कि यहां की ग्रामदनी नफी में यानी माइनस में होगी ।

## Timber

\*297. Shrimati IIa Palchoudhuri: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have considered the possibility of 'Cryptomeria Japanica' timber grown in West Bengal as a suitable subtitute for the im-

ported 'Oregon' pine timber for ship building; and

(b) if so, the steps taken to grow this improved quality of timber in greater quantity?

The Minister of Co-operation (Dr. P. S. Deshmukh): (a) Yes Sir. Investigations so far carried out, however, indicate that it is not a suitable substitute for Oregon pine timber.

(b) Does not arise at present.

Shrimati IIa Palchoudhuri: In what quantity and at what cost is this Oregon timber imported and from which country?

Dr. P. S. Deshmukh: I would like to have notice of the question.

Shri R. Ramanathan Chettiar: May I know whether Government have not considered the possibility of using the timber that is available in the West Coast for shipbuilding?

Dr. P. S. Deshmukh: It does not arise out of this question.

Mr. Speaker: Any varieties of timber in any other part of India, that is what he wants to know, not Malabar timber. The hon, Minister is not in possession of that information.

Shrimati IIa Palchoudhuri: May I know whether at the Vishakapatnam shipbuilding yard this timber has been tested and found to be rather better than the Oregon timber?

Dr. P. S. Deshmukh: I must ask for notice of that question also.

श्री रघुनाय शिह: जम्मू भीर काश्मीर में फाइन टिम्बर भच्छा होता है। क्या उसका उपयोग भ्रापके द्वारा होगा।

अध्यक्ष महोदय: सारे हिन्दुस्तान में अच्छा होता है।

Mr. Speaker: The hon. Minister just now said with respect to Malabar timber that he has not got the information. I put a general question also.